

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : C.P. 183 / IB / CB / 2017

PETITION NUMBER : TCP/183/ (IB)/2017

NAME OF THE PETITIONER(S) : MAYUR FLOORINGS LTD

NAME OF THE RESPONDENT(S) : BINNY LTD

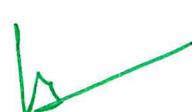
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	J. VINODM	REPRESENTATION BY WHOM	J. Vinodm Advocate

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to send private notice through speed post to the respondent. He is directed to file proof of sending and effecting the service on respondent by way of an affidavit. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Put up on 14.07.2017 at 02.30 P.M.


 (CH. MOHD. SHARIEF TARIQ)
 (MEMBER (JUDICIAL))


 (K. ANANTHA PADMANABHA SWAMY)
 (MEMBER (JUDICIAL))